

[Sh. Inder Jit]

further delay.

**(ix) Need to provide centre for
recruitment to posts in Defence
Services at Sambalpur, Orissa**

SHRI SRIBALLAV PANIGRAHI
(Deogarh): Sir, I would like to bring the
following matter under rule 377.

Candidates who are to appear at written
recruitment test for different categories of
posts in Defence Services such as soldier
(general duty), soldier (clerk), havaldar (clerk)
havaldar (educational inspector) etc. under
Branch Recruitment Officer Sambalpur have to
go to Calcutta to appear in the test. This
causes undue hardship to the candidates
and they have to incur avoidable expenditure
in this regard. At present, there is one officer
Colonel rank as head of the recruiting office
at Sambalpur under whose supervision written
test can be conducted. Even preliminary
examination for civil services is held at
Sambalpur.

Hence, I request the Central Govern-
ment to provide centre at Sambalpur for
recruitment to the posts of various catego-
ries of defence services.

14.49 1/2 hrs.

**ANNOUNCEMENTS BY DEPUTY
SPEAKER**

**(I) Telefilming the De-
mands for grants on
Ministry of Human
Resource Development**

14.49 hrs.

[English]

MR. DEPUTY SPEAKER: The Demands
for grants on Ministry of Human Resources
Development are to be telefilmed. A two-
hour capsule is proposed to be prepared
and telecast. The leaders of the parties
have already indicated the names of their
members who will participate in this discus-
sion. The parties whose speeches are to be

telefilmed have been informed about the
time allotted to each of them. The Members
belonging to those parties whose speeches
are to be telefilmed may like to marshal their
main points in the opening part of their speech
for that particular duration. The other points
that they may like to make could follow
thereafter.

**(ii) Moving the cut motions to De-
mands for grants relating to Min-
istry of Human Resource Devel-
opment**

MR. DEPUTY SPEAKER: On 31st
March, 1992 an announcement was made
requesting Members to move their cut mo-
tions towards the end of the sitting. As a
result to if some Members who could not send
in slips for moving their cut motions to De-
mands for Grants relating to the Ministry of
Human Resource Development in time, may
do so now within 15 minutes. Also, those cut
motions would be treated as moved.

14.50 hrs.

**DEMANDS FOR GRANTS (GENERAL),
1992-93**

**Ministry of Human Resource
Development- CONTD.**

MR. DEPUTY SPEAKER: The House
will now take up further discussion and voting
on the Demands for Grants under the control
of the Ministry of Human Resource Develop-
ment.

The time allotted is 6 hours. I shall tell
the time allotted to each political party:
Congress(I) 2 hours 30 minutes; BJP 1 hour
40 minutes; Janata Dal 36 minutes; CPI(M)
22 minutes; CPI 9 minutes; AIADMK 7 min-
utes; Telugu Desam 4 minutes; Telugu
Desam (v) 4 minutes; Janata Party 3 min-
utes; JMM 3 minutes; small groups - RSP,
Shiv Sena, AIFBC, Muslim League - total 10
minutes. They shall have to distribute among
themselves.

(Interruptions)